

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 1191/2013

MASIHUDDIN AHMAD KHAN

Appellant(s)

VERSUS

STATE THR. C.B.I.

Respondent(s)

(with office report)

WITH
Crl.A. No. 1192/2013
(With Office Report)

Date : 03/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr Vaibhav Tomar, Adv.
Mr. Anupam Lal Das, Adv.
Mr. B. V. Balaram Das, Adv.

For Respondent(s)

Mr. B. V. Balaram Das, Adv.
Mr Gobind Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is granted to the parties for filing
additional documents.

List again on 16.10.2014.

Signature Not Verified

(PANKAJ BHANDARI)

Digitally signed by
Hema Joshi
Date: 2014.09.06

Registrar

12:44:22 IST
Reason: